

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3507
ANSWERED ON 24TH MARCH, 2022**

ALTERNATIVE MOBILITY OPTIONS

3507. SHRI HIBI EDEN:

SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR:

SHRI KUMBAKUDI SUDHAKRAN:

SHRI M. SELVARAJ:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has any proposal for promoting alternative efficient mobility options such as carpooling and two wheelers pooling in the country and if so, the details thereof;**
- (b) whether the Union Government is aware of any State which is working on such proposal and if so, the details thereof;**
- (c) whether the Government proposes to regulate such vehicle pooling activities by issuing separate guidelines for the purpose and if so, the details thereof;**
- (d) the steps being taken by the Government to reduce the increasing traffic congestion on the roads;**
- (e) whether the Motor Vehicle Aggregator Guidelines 2020 are preventing carpooling from being adopted as an efficient and sustainable means of transportation in the country; and**
- (f) if so, whether the Government proposes to amend the said Guidelines by exempting carpooling from its ambit and if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (f) : Ministry of Road Transport & Highways issued the Motor Vehicle Aggregators Guidelines, 2020 in accordance with section 93 of Motor Vehicles Act, 1988, for compliance of all

States/UTs, on 27th November, 2020. These guidelines provide a guiding framework to the State/UT Governments for issuance of license as well as regulating the business being conducted by such Aggregators. Provisions have been made in the guidelines with regard to Ride pooling, as per para 11. Urban Transport is intertwined with Urban Development, which is a State subject. As such, initiatives for planning and management of sustainable urban transport system, including steps to address the problem of traffic congestion on roads, are taken by the respective cities/States/UTs. Ministry of Housing & Urban Affairs, being the central line Ministry for urban transport matters, have provided policy frameworks and other guidance documents to help cities/ULBs/States/UTs to identify principles and strategies for better planning and implementation of the concepts in the area of urban transport. No further amendment in the Motor Vehicle Aggregator Guidelines, 2020 is under consideration with this Ministry.
